mental harassment; (c) 25 States have issued notifications prohibiting screening for admission and capitation fees; (d) 31 States have issued notifications prohibiting expulsion and detention; (e) 30 States have issued notification banning Board examinations till completion of elementary education; (f) 27 States have notified academic authority under RTE Act; and (g) 17 States have constituted the State Commission for Protection of Child Rights (SCPCR) or the Right to Education Protection Authority (REPA).

The Sarva Shiksha Abhiyan (SSA) Framework of Implementation and norms for interventions have been revised to correspond with the provisions of the RTE Act, and the fund sharing pattern between the Central and State Governments has been revised.

In 2011-12 against Budget Estimates of Rs. 21000 crore available for implementation of RTE-SSA programme and funds to the tune of Rs. 11177.30 crore have already been released to States/UTs till June, 2011.

Grants for girls' education campuses in Madhya Pradesh

†1455. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the State Government of Madhya Pradesh has submitted a proposal to Central Government for giving grant to 13 girls' education campuses in the districts which have low education percentage in the year 2010-11;
 - (b) if so, the details thereof'; and
 - (c) by when the sanctioned amount would be disbursed for the above said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATID. PURANDESWARI): (a) No, Sir.

(b) and (c) Do not arise.

Surplus and untrained teachers

1456. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there are serious problems of surplus and untrained teachers in various parts of the country; and

[†]Original notice of the question was received in Hindi.

(b) if so, Government's views and response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) It is estimated that there are around 6 lakh teachers of classes I to VIII who do not possess the minimum qualifications laid down by the National Council for Teacher Education (NCTE). In addition there are imbalances in teacher deployment across schools in the country.

(b) The untrained teachers are expected to acquire the minimum qualifications within a period of five years, as per the Right to Education Act. Resource support is provided to the States/UTs for the training of untrained teachers, under the Sarva Shiksha Abhiyan.

Mid-day-meals cooked in Uttar Pradesh

1457. SHRID.RAJA: SHRIR.C.SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in certain schools in Uttar Pradesh, Mid-day-meals cooked by dalits is not eaten by students of higher castes and it goes waste;
 - (b) if so, whether Government has made any enquiry into the matter; and
 - (c) if so, the details thereof and the remedial action being taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The State Government of Uttar Pradesh has informed that such incidents of caste discrimination were limited to a few districts. In a few places, children were not taking mid day meals because of local reasons, such as a dispute between cooks on division of workload, which was amicably resolved by the District team. In other places a few persons of the village created such an atmosphere with the possible objective of gaining benefits in the Panchayat elections.

In all these cases, effective action was taken by the local administration to ensure that the MDM work was not affected. In addition, there is an extensive monitoring mechanism at the school, block, district, State and the National levels to ensure effective implementation of the scheme.

Promotion and teaching of Urdu language

1458. SHRI SABIR ALI: SHRI MOHAMMED ADEEB:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: